

**Notification under Rice Milling Industry (Regulation) Act, 1958**

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : I beg to lay on the Table -

A copy of the Rice Milling Industry (Regulation and Licensing) Amendment Rules, 1996 (Hindi and English versions) published in Notification No. G.S.R. 566 (E) in Gazette of India dated the 12th December, 1996, under sub-section (4) of section 22 of the Rice Milling Industry (Regulation) Act, 1958.

[Placed in Library. See No. LT-1844/97]

**Memorandum of Understanding between the National Fertilizers Limited and the Department of Fertilizers etc.**

[Translation]

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : Mr. Speaker, Sir, I beg to lay on the Table -

- (1) A copy of the Memorandum of Understanding (Hindi and English versions) between the National Fertilizers Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers for the year 1997-98.

[Placed in Library. See No. LT-1845/97]

- (2) A copy of the Memorandum of Understanding (Hindi and English versions) between the Hindustan Insecticides Limited and the Ministry of Chemicals and Fertilizers for the year 1997-98.

[Placed in Library. See No. LT-1846/97]

- (3) A copy of the Memorandum of Understanding (Hindi and English versions) between the Madras Fertilizers Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers for the year 1997-98.

[Placed in Library. See No. LT-1847/97]

- (4) A copy of the Memorandum of Understanding (Hindi and English versions) between the Rashtriya Chemicals and Fertilizers Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers for the year 1997-98.

[Placed in Library. See No. LT-1848/97]

- (5) A copy of the Memorandum of Understanding (Hindi and English versions) between the Paradeep Phosphates Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers for the year 1997-98.

[Placed in Library. See No. LT-1849/97]

- (6) A copy of the Memorandum of Understanding (Hindi and English versions) between the Karnataka Antibiotics and Pharmaceuticals Limited and the Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilizers, for the year 1997-98.

[Placed in Library. See No. LT-1850/97]

- (7) A copy of the Memorandum of Understanding (Hindi and English versions) between the Pyrites, Phosphates and Chemicals Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers for the year 1997-98.

[Placed in Library. See No. LT-1851/97]

- (8) A copy of the Memorandum of Understanding (Hindi and English versions) between the Fertilizers and Chemicals Travancore Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers for the year 1997-98.

[Placed in Library. See No. LT-1852/97]

- (9) A copy of the Memorandum of Understanding (Hindi and English versions) between the Hindustan Organic Chemicals Limited and the Ministry of Chemicals and Fertilizers for the year 1997-98.

[Placed in Library. See No. LT-1853/97]

**Annual Report and Review by the Government of the working of the Central Electronics Ltd., New Delhi etc.**

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : On behalf of Shri Yoginder K. Alagh, I beg to lay on the Table-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956 :

(i) Review by the Government of the working of the Central Electronics Limited, New Delhi, for the year 1995-96.

(ii) Annual Report of the Central Electronics Limited, New Delhi for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1854/97]